- (a) whether the foundation stone of Ban Sagar Dam was laid in May, 1978 and the construction of the dam was to be completed in six years;
- (b) if so, the reasons for inordinate delay in construction of this dam and the cost escalation thereby; and
- (c) the time by which construction work on Ban Sagar dam and its canals in Rewa Division of Madhya Pradesh is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

- (b) Major reasons for delay in completion of the dam are problems concerning leakages along the reservoir rim, land acquisition, rehabilitation and resettlement, reformulation of action plans for environment and compensatory afforestation and constraint of funds from the participating States. Apart from the general price rise, revised provisions for rehabilitation have also contributed to the increase in the cost of the project.
- (c) Proposed schedule for completion is as below:
 - (i) Dam upto Crest level June, 1992
- (ii) Canal System 1995-96

[English]

Problems Faced by Jute and Textile Industries in W.B.

272. SHRI CHITTA MAHATA: SHRI AMAR ROY PRADHAN: SHRI CHITTA BASU:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government have recently set up a joint committee consisting of the officials of the State Government and Union Government to go into the problems faced by the jute and cotton textile industries in West Bengal;
- (b) whether the Committee has since submitted its report; and
- (c) if so, the details of the recommendations made?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Two different Committees have been set up by Government of India in January, 1990 to review the progress of the schemes in jute sector and to study the functioning and reorganisation of NTC mills located in West Bengal.

- (b) No Sir.
- (c) Does not arise.

[Translation]

New Sugar Mills in Uttar Pradesh

- 273. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether Governments propose to issue new licences for sugar mills for increasing the sugar production in the country during 1989-90:
- (b) if so, the number of such licences issued so far and the locations of such sugar mills;
- (c) whether Government propose to set up sugar mills at Doma and Hata in Deoria district of Uttar Pradesh; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b) The Central Government does not propose/identify specific areas to set up new sugar factories in any part of the country. The applications for grant of LOI/IL for establishment of new sugar mills are received through the Department of I.D., which are then considered by the Department of Food as per licensing guidelines.

During the Sugar Year 1989-90, 15 Letters of Intent for the establishment of new sugar factories of 2500 TCD each have been issued till 28.2.1990, the details of which are given in the statement below.

(c) and (d). No application for grant of Letters of Intent/Industrial Licences has so far been received for establishing new sugar factories at Doma and Hata in District Deoria of Uttar Pradesh in the Department of Food.

STATEMENT

STATEMENT				
SI. No.	Location	Sector		
1	2	3		
Uttar Pi	radesh			
1.	Jewar, Teh. Khurja, Distt. Bulandshahr.	Cooperative		
Mahara	shtra			
2.	Ambuiga (BK). Teh. Nilanga, Distt. Latur.	Cooperative		
3.	Nithrud, Teh. Majalgaon, Distt. Beed.	Cooperative		
4.	Place/Teh./Tal. Bhoom, Distt. Osmanabad.	Cooperative		
5.	Jamgaon, Teh. Akola, Distt. Ahmednagar.	Cooperative		
6.	Waki, Teh. Sangola, Distt. Solapur.	Cooperative		
7.	Gondkhed, Teh. Jamner, Distt. Jalgaon.	Cooperative		
8.	Ranegaon, Teh. Shevgaon, Distt. Ahmednagar.	Cooperative		
Andhra	Pradesh			
9.	Kadam, Teh. Kadam Mandal, Distt. Adilabad.	Cooperative		
10.	Hazurabad, Distt. Karimnagar.	Cooperative		
11.	Peruvuncha, Teh. Kallur Mandal, Distt. Khammam.	J.S.		

135	written Answers	MAHCH 14, 1990	Written Answers 136	
1	2	3	4	
Gujai	rat			
12.	Taropa, Teh. Nandod, Distt. Bharuch.		Cooperative	
13.	Mandala, Teh. Dabh	Cooperative		
14.	Rohid, Teh. Hansot, Distt. Bharuch.		Cooperative	
Oriss	a			
15.	Anandapur, Distt. Ke	Anandapur, Distt. Keonjhar.		

MARCH 14 1000

J.S. = Joint-Stock (Private) Sector.

[English]

135 Writton Answore

Licences for Food Processing Industrial Units

- 274. SHRI P.M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) the number of licences issued during 1989-90 for food processing industrial units:
- (b) the number of licences issued during the same period for canning fish, Statewise; and
- (c) whether the procedure to be followed for securing a licence has been simplified and if so, the main changes made therein?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The information is being collected and will be laid on the Table of the House.

Decline in Job Opportunities in Private Sector

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- 275. SHRI ANAND SINGH: Will the Minister of LABOUR be pleased to state:
- (a) whether there has been a decline in job opportunities in private sector in the country;
- (b) if so, the extent of decline in employment generation in private sector during the Seventh Five Year Plan period; and
- (c) the steps contemplated to increase job opportunities in private sector?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The latest available data on employment relates to March, 1989 (Provisional) which is based on the Employment Market Information Programme, covering the organised sector. According to this data, employment in the private sector during the first four years of Seventh Plan increased from 73.1 lakhs in 1985 to 74.8 lakhs in 1989.

(c) The approach to Eighth Five Year